

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 291/2017 in TP No. 132/397-398/NCLT/AHM/2016 (New)
C.P. No. 61/397-398/CLB/MB/2016 (Old)**

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2017**

Name of the Company: Thakor Govindlal Sheth
V/s.
Vadodara Stock Exchange Ltd. & Anr.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	KIRAN SHAH	C.A.	Applicant	Kiran Shah
2.	Dhruvesh G Shah		Resp. - 6	D. G. Shah
3.	PAVAN S. GODIAWALA	ADVOCATE	PETITIONER	M. G. Shah
	For SATYEN ISRANI			

ORDER


Learned PCS Mr. Kiran Shah present for Petitioner. Learned Advocate Mr. Rakesh Sharma present for Respondent No.1. Learned Advocate Mr. SD Israni Law Chambers present for Respondent No. 2.

Heard arguments of Learned Counsel for Applicant and Learned Counsel for Respondent.

Order reserved.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 23rd day of November, 2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL